

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NOS.508 & 1266 OF 1996

DATE OF ORDER : 4.10.1999

OA.No.508 of 1996.

Between:-

1. K.Subbarayudu
2. M.Sambasiva RaoApplicants



Vs.

1. The Chairman, Telecom Commission,
Shanchar Bhavan, New Delhi.

2. Chief General Manager,
Telecom, AP , Hyderabad-1.

3. B.V.Subba Rao ...Respondents

OA.NO.1266 OF 1996.

Between:-

K.Subba Rayudu

Vs.

1. The Chairman, Telecom Commission, Sanchar Bhavan, New Delhi.

2. The Chief General Manager , Telecom, AP Circlel, Hyd-1.

3. B.V.Subba Rao	17.A.Satya Murthy
4. U.Sanjeeva Rao	18.B.Gangadahara Rao
5. V.Venkateshwara Rao	19.E.B.Ramachandram
6. B.Kotilingeswara Rao	20.P.Bhaskar Rao
7. A.V.V.N.Seshasayana	21.P.Ammi Reddy
8. J.Gopalakrishnaiah	22.D.G.Victor
9. C.L.N.Murthy	23.K.S.Bhaskar Rao
10. G.V.Nageswara Rao	24.N.Lakshminarayana
11. D.Mallikarjuna	25.C.Purnachandra Rao
12. D.Venkata Reddy	26.M.M.Prasad
13. D.Nagarajan	27.S.K.D.Prasada Rao
14. D.Ramachandrulu	28.A.Seshagiri Rao
15. P.Lakshminarayana	29.C.V.Subba Reddy
16. G.V.R.Setty	30.P.V.V.Satyanarayana

Respondents in OA 1266/96

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the Respondents are bound to reply to that representation before finalizing the seniority list. If the applicant is going to be aggrieved, he will be at liberty to take appropriate action as he may be advised. In the meantime in order to ensure that the applicant ~~should not be~~ ^{is} put to a disadvantage, his actual date of promotion to TES Group-B should be reckoned to the position of seniority on the adhoc basis till the provisional seniority list dated 6-3-1997 is finalised.

7. In the result the following directions are given :-

"The provisional seniority list issued on 6.3.1997 should be for all the TES Group-B Officers in that cadre as on that date and copy of the seniority list should be circulated in accordance with the law. The applicant is at liberty to submit his representation if he is aggrieved by the seniority shown in that list and that provisional seniority list should be finalised after adjudicating the representations that are received by the applicants herein and others. Till such time the provisional seniority list in pursuance to the above direction is finalised, the actual date of entry of the applicants into TES Group-B should be reckoned for seniority on adhoc basis."

8. OA is ordered accordingly. No costs.

केस संख्या	08-508/96 & 1266/96
CASE NUMBER.....	
निर्णय का तारीख	
Date of Judgement 1-10-99	
प्रति तथ्यार किया गया विषय	
Copy Made Ready on 25-10-99	
8 ... "धिकारी (लाल देव) एवं निर्माण (मार्गिक) J.J. Officer (J.J. Dy. Registrar)	